

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

ADMITTED QUESTION No. 302
TO BE ANSWERED ON 19TH JULY, 2022

Platform for Export of Fish

302. SHRI D.K. SURESH:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government proposes to create a platform for fishing farmers to encourage to export their fish and if so, the details thereof;
- (b) whether the Government has any proposal to enact a law with adequate provisions to create the said platform; and
- (c) if so, the time by which it is likely to be introduced in the country?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

(SHRI PARSHOTTAM RUPALA)

(a): The Government by Marine Products Export Development Authority Act, 1972 has created MPEDA to facilitate export of fish. The MPEDA enrolls exporters, lay down quality standards and liaisons with importers to boost exports. Currently, exporters bring fish from harbours and aggregators.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2020-21, as a part of Atma Nirbhar Bharat Package has rolled out a flagship scheme “Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India” with highest ever investment of Rs. 20,050 crore in the fisheries sector for its implementation for a period of five years from the financial year 2020-21 to 2024-25 in all States/Union Territories. PMMSY has provision for E-platform for E-trading and E-marketing of fish and fisheries products. States will have to propose under the same. For the said components during 2020-2022, the Department of Fisheries under PMMSY has approved Rs 151.35 lakhs for the States of Andhra Pradesh, Bihar, Jharkhand and Maharashtra.

(b) & (c): Does not Arise.